

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 244 OF 2016
APPEAL NO. 245 OF 2016

Dated: 26th February, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Power Company of Karnataka Ltd.

... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s)

: Mr. D.L. Chidananda
Mr. Parikishit P. Angadi

Counsel for the Respondent(s)

: Ms. Ankita Bafna
Mr. Hemant Singh for R-4

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **09.05.2018**.

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**

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